

25

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 755/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018


NAME OF THE PARTIES: Hemendra Aran

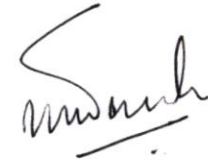
V/s.


Aranca (Mumbai) Pvt. Ltd. & Ors.

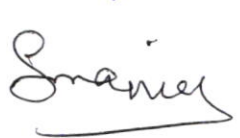
SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Zal Andhyarajina Sakate khatan Dhiraj Mhetre Smriti Tewari Ishani Khanolkar Varsha Jalan Satyashikant Vutha i/b khatan legal Associates	Adv. for R1, R2 & R3	
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2)	Mihir Tambe i/b Bhavchandra Patil	Adv. for Resp. No. 4	
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3)	Sagar Divekar Advocate for Respondent No 5		
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4)	Mr. Rajiv Singh a/w Mr. Aaron Solomon, Mr. Sauniga Braj Mohan and Mr. Shrotri Manish i/b Solomon & Co for Petitioners		
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Contd.....2

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ORDER

CP No. 755/241-244/NCLT/MB/MAH/2017

The Counsel for the Petitioner's side as well as the Respondents' side are present.

Part heard.

List this matter on 10.01.2018, high on board, for continuation.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)